

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 29 of 2011 and IA No. 44 of 2011  
Appeal No. 28 of 2011 and IA No. 43 of 2011**

**Dated: 17<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Tarini Infrastructure Limited ..... Appellant(s)  
Vs.  
Gujarat Urja Vikas Nigam Ltd. & Ors. .. Respondent(s)**

**Appeal No. 28 of 2011 and IA No. 43 of 2011**

**Tarini Infrastructure Limited ..... Appellant(s)  
Vs.  
Gujarat Electricity Transmission Co.Ltd. & Ors... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Sunil Sharma**

**Counsel for the Respondent (s) : Mr. Anand K Ganesan  
Ms. Swapna Seshadri**

**ORDER**

At the request of the learned Counsel for the Appellant, post the matter for **hearing on 02.09.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK

